

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 262 OF 2017 &  
IA NO. 389 OF 2017 & IA NOS. 325 & 326 OF 2019**

**Dated: 6<sup>th</sup> May, 2019**

**In the matter of :**

<b>Chandrasekharan K. R. &amp; Ors.</b>	<b>...</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Kerala State Electricity Board Ltd. &amp; Ors.</b>	<b>...</b>	<b>Respondent(s)</b>

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **23.07.2019**.

Court Master / PPS

*tpd/kt*